

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	Hearing	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K VENKAT
SATYANARAYANA

PETITIONER



Counsel for petitioner is present. Smt. M.R. Sinchana appearing for Smt. Prema Hatti represented that the petitioner counsel has to file reply affidavit for the objections raised by ROC. Counsel for Petitioner Company requested time.

List it on 22.06.2017.

MEMBER (J)

MEMBER (T)